

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). The question papers for the all-India ITI examinations are set in Hindi and English only at present. However, in the recent meeting of National Council for Vocational Training (NCVT) the issue regarding supply of question papers in different regional languages was discussed. As several divergent views were put forth by the Members, the Council decided that a Sub-Committee be constituted who would examine the issue in depth and submit recommendations.

Accordingly, the Sub-Committee is being constituted.

Unfair labour Practice by the Management of Indian Drugs and Pharmaceuticals Limited

4450. SHRI TARIF BARAN TOPDAR: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received any representation from the Federation of Medical and Sales Representatives Associations of India regarding unfair labour practices resorted to by the management of Indian Drugs and Pharmaceuticals Limited;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) A document entitled "our fight against unfair labour practices in IDPL" brought out by Federation of Medical and Sales Representatives Association of India of Patna was received by the Government.

(b) The document mainly contains details of unfair labour practices practised by

the management of IDPL, and the struggle put up against it.

(c) Since the IDPL falls in the State sphere, the State Government of Bihar was requested to investigate the problem of Federation of Medical and Sales Representatives Association of India. Similarly, Ministry of Industry which is the administrative Ministry for the IDPL, was also requested to look into the complaint.

Demonstration by Doctors and Students of Electropathy

4451. SHRI BALESHWAR YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the doctors and students of Electropathy staged a demonstration before Nirman Bhawan, New Delhi a few months back;

(b) if so, the demands of the demonstrators; and

(c) the details of the demands accepted by Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) The following were the demands of the demonstrators:—

1. The Inquiry Committee set by Government of India should submit its report before 14th October, 1989.
2. The day-by-day increasing number of colleges of Electro-homoeopathy should be checked.
3. The correspondence courses of Electrohomoeopathy should be banned.